

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, **with immediate effect :-**

S. N	Name of Judicial Officer (Column No.1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Sh. Muneesh Garg, ASJ-01 (POCSO)	Sh. Balwinder Singh, ASJ, (FTSC) (POCSO)-01	Sh. Rajesh Kumar, ASJ (SC-POCSO)
2	Sh. Balwinder Singh, ASJ (FTSC) (POCSO)-01	Sh. Rajesh Kumar, ASJ (SC-POCSO)	Sh. Manoj Kumar, ASJ (FTSC)(POCSO)-02
3	Sh. Manoj Kumar, ASJ (FTSC)(POCSO)-02	Sh. Muneesh Garg, ASJ-01 (POCSO)	Sh. Balwinder Singh, ASJ (FTSC) (POCSO)-01
4	Sh. Rajesh Kumar, ASJ (SC-POCSO)	Sh. Manoj Kumar, ASJ (FTSC) (POCSO)-02	Sh. Muneesh Garg, ASJ-01 (POCSO)
5	Sh. Rakesh Kumar-IV, ASJ-02	Sh. Abhishek Goyal, ASJ-03	Sh. Joginder Prakash Nahar ASJ (FTC)-01
6	Sh. Abhishek Goyal, ASJ-03	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Virender Kr. Kharta ASJ (FTC)-02
7	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Raj Kumar, ASJ-05	Sh. Abhishek Goyal, ASJ-03
8	Sh. Raj Kumar, ASJ-05	Sh. Rakesh Kumar-IV, ASJ-02	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01
9	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01	Sh. Pranjal Aneja Spl. Judge (NDPS)-02	Sh. Rakesh Kumar-IV, ASJ-02
10	Sh. Pranjal Aneja Spl. Judge (NDPS)-02	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01	Sh. Ram Lal Meena Spl. Judge (Elect.Court-02)
11	Vacant Court of Sh. Vikrant Vaid Spl.Judge (Electricity Court-01)	Sh. Ram Lal Meena Spl. Judge (Elect. Court-02)	Sh.. Pranjal Aneja Spl. Judge (NDPS)-02
12	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)	Sh. Pranjal Aneja Spl. Judge (NDPS)-02	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01
13	Sh. Anuj Agarwal ASJ (Spl.FTC)-02	Ms. Priyanka Bhagat ASJ (SC-RC)	Ms. Deepika Singh ASJ (FTSC)(RC)
14	Ms. Deepika Singh ASJ (FTSC)(RC)	Sh. Anuj Agarwal ASJ (Spl.FTC)-02	Ms. Priyanka Bhagat ASJ (SC-RC)
15	Ms. Priyanka Bhagat ASJ (SC-RC)	Ms. Deepika Singh ASJ (FTSC)(RC)	Sh. Anuj Agarwal ASJ (Spl.FTC)-02
16	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Sushil Anuj Tyagi, ASJ-04
17	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Raj Kumar, ASJ-05

  
**(SANJAY GARG-I)**

Principal District & Sessions Judge (HQs)  
Delhi


No. 44025-60 /F.1(3)/Gaz/2024

Dated 29 JUL 2024

**Sub:-Link ASJ (Central) Tis Hazari Courts, Delhi.**

Copy forwarded for information & necessary action to : -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
4. The AO(J)/Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
5. The P.S./Reader to the undersigned.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The In-Charge, Lock-up, Tis Hazari Courts, Delhi.
8. The Website Committee, Tis Hazari Court, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

  
29/7/24

Principal District & Sessions Judge (HQs)  
Delhi